

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 733 & 735 of 2019 IN
DFR No. 519 of 2019

Dated : 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Indian Hotel Company Limited **Appellant(s)**
Versus
Brihanmumbai Electric Supply and Transport Undertaking **Respondent(s)**
(BEST) & Anr.

Counsel for the Appellant(s) : Mr. Jafar Alam
Mr. Vishal Binod
Ms. Samykya Mukku

Counsel for the Respondent(s) : Ms. Shreya Sethi for R-1

Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-2

ORDER

Parties placed on record Order dated 10.07.2019 passed by the Hon'ble Apex Court in Civil Appeal.

Appellant seeks time to secure instructions in this matter.

List the matter on **04.09.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk